

tions. [*Placed in Library. See No. LT-275/69*]

**Notifications under Spirituous Preparations
(Inter-State Trade and Commerce)
Control Act**

SHRI BHANU PRAKASH SINGH :
On behalf of Shri Raghunatha Reddy, I
beg to lay on the Table :—

- (1) A copy each of the following Notifications issued under section 2 of the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 :—
 - (i) S.O. 308 (English version) and S.O. 312 (Hindi version) published in Gazette of India dated the 25th January, 1969.
 - (ii) S.O. 311 (English version) and S.O. 312 (Hindi version) published in Gazette of India dated the 25th January, 1969. [*Placed in Library. See No. LT-276/69*]
- (2) A copy each of the following Notifications issued under section 12 of the Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 :—
 - (i) S.O. 309 (English version) and S.O. 313 (Hindi version) published in Gazette of India dated the 25th January, 1969.
 - (ii) S.O. 310 (English version) and S.O. 314 (Hindi version) published in Gazette of India dated the 25th January, 1969. [*Placed in Library. See No. LT-276/69*]

**COMMITTEE ON GOVERNMENT
ASSURANCES**

(i) Fourth Report

SHRIMATI SAVITRI SHYAM :
(Aonda) : I beg to present the Fourth Report of the Committee on Government Assurances—

(ii) Evidence

SHRIMATI SAVITRI SHYAM : I beg to lay on the Table a copy of the Evidence given before the Committee on Government Assurances in connection with a represent-

ation from the President, Bela Road Refugee Ice factories Association, Delhi seeking relief under the "Gadgil Assurances".

BUSINESS ADVISORY COMMITTEE

Thirty First Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH) :
I beg to move :

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 10th March, 1969."

MR. SPEAKER : The question is :

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 10th March, 1969."

The motion was adopted.

12 17 hrs.

**GENERAL BUDGET—GENERAL
DISCUSSION—Contd.**

MR. SPEAKER : We have taken about 7 hours and 15 minutes. Still we have got about 12 hours and 45 minutes; that means, another three days.

Dr. P. Mandal was on his legs. He has taken ten minutes.

DR. P. MANDAL (Vishnupur) : Yesterday I told the House that Santald thermal plant is in urgent need of rural electric supply which is the lowest in West Bengal rural areas compared to the other States of India. Progress stands still due to want of funds. Such is the States of affairs of Bandal thermal plant also. All work stand still due to want of funds. Contractors retrenched their labourers because they are not getting payment of their heavy dues from the Government and they are unable to pay the labourers further more from their own funds. So, the work is not in progress, but there is urgent need for this.

A non-Congress government has been formed in West Bengal at present. They